

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-84/2003/11930/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dibyajyoti Mahanta,
District & Sessions Judge,
Golaghat.

Dated Guwahati the 11th December, 2023.

Sub: **Casual leave.**

Ref:- Your letter No.DJ(G)/11532/2023 dtd. 05.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 08.12.2023, along with station leave permission, with the official vehicle, at own cost, from the evening of 07.12.2023, till the morning of 09.12.2023**, as prayed for. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-84/2003/11931/A, dated , 11-12-23

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
